

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
STARRED QUESTION NO. 383
TO BE ANSWERED ON MARCH 27, 2025
PMAY-U IN MADHYA PRADESH

NO. 383. SHRI VISHNU DATT SHARMA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government is executing Pradhan Mantri Awas Yojana-Urban (PMAY-U) in Madhya Pradesh;**
- (b) if so, the number of houses sanctioned and constructed in the districts of Panna, Katni and Khajuraho city of district Chhatarpur along with the number of houses for which central assistance has been released;**
- (c) whether efforts are being made for providing the benefits of the scheme to the unreached and remaining EWS-urban poor in the districts of Panna, Katni and Khajuraho city of district Chhatarpur and if so, the details thereof; and**
- (d) if not, the reasons therefor?**

ANSWER

THE MINISTER OF HOUSING AND URBAN AFFAIRS
(SHRI MANOHAR LAL)

(a) to (d): A statement is laid on the Table of the House.

**STATEMENT REFERRED IN REPLY TO LOK SABHA STARRED QUESTION
NO. 383 FOR 27.03.2025 REGARDING PMAY-U IN MADHYA PRADESH**

(a) to (d): 'Land' and 'Colonization' are State subjects. Therefore, schemes related to housing for their citizens are implemented by States/Union Territories (UTs). However, Ministry of Housing and Urban Affairs (MoHUA) supplements the efforts of States/UTs by providing Central Assistance under Pradhan Mantri Awas Yojana - Urban (PMAY-U) since 25.06.2015 with an aim to provide all weather pucca houses to all eligible urban beneficiaries across the country including Madhya Pradesh. In the State of Madhya Pradesh, so far, a total of 9.61 lakh houses have been sanctioned, out of which 9.60 lakh have been grounded, of which 8.67 lakh are completed/delivered to the beneficiaries. The details of houses sanctioned, grounded and completed/delivered to the beneficiaries along with Central Assistance released in the districts of Panna, Katni and Khajuraho city of district Chhatarpur is at Annexure.

Based on the learning from the experiences of 9 years implementation of PMAY-U, MoHUA has revamped the scheme and launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for implementation in urban areas across the country (including in the districts of Panna, Katni and Chhatarpur of Madhya Pradesh) for 1 crore additional eligible beneficiaries at affordable cost through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS).

Further, in-principle approval of more than 6.92 lakh houses have been provided to 32 States/UTs (including 50,000 houses for Madhya Pradesh) which have signed Memorandum of Agreement (MoA) to implement PMAY-U 2.0 for eligible beneficiaries. The scheme guidelines and Unified Web-portal for submitting the online applications can be accessed through <https://pmay-urban.gov.in>.

Details of houses sanctioned, grounded and completed/delivered to the beneficiaries along with Central Assistance released in the districts of Panna, Katni and Khajuraho city of district Chhatarpur under PMAY-U

S. No.	Particulars	Panna District	Katni District	Khajuraho City	Madhya Pradesh
1	Houses Sanctioned (Nos.)	14,229	10,413	1,088	9,61,147
2	Houses Grounded for Construction (Nos.)	13,791	10,387	1,064	9,44,071
3	Construction of Houses Completed/ Delivered (Nos.)	10,607	9,519	982	8,52,134
4	Central Assistance Sanctioned (₹ in crore)	214.04	162.41	16.33	15,930.45
5	Central Assistance Released (₹ in crore)	188.87	150.53	15.35	15,555.00